

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-100-2020**

M/s Despamont

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Shri I. Agha, Advocate for the Petitioner - absent.

Shri D. Pangam, Advocate General with Shri S.P. Munj, Additional Government Advocate for the Respondents No.1,2 & 3.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 13th August 2020****P.C. :**

None appears for the petitioner.

2. Post the matter on 20.08.2020.

3. In the meanwhile, the respondents, as they have represented now, may circulate their reply, besides filing it with the Registry.

DAMA SESHADRI NAIDU, J.

NH